

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 285/96

WEDNESDAY THIS THE 5TH DAY OF FEBRUARY, 1997.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A. M. SIVADAS, JUDICIAL MEMBER

Lal Muni Singh
Watchman
Canteen Stores Department
Ministry of Defence,
Gandhinagar, Cochin-20-

..Applicant

By Advocate Mr. N. Nagaresh

Vs.

1. General Manager,
Canteen Stores Department,
Ministry of Defence,
'Adelphi', 119 Maharshi Karve Road,
Bombay-400 020

2. Manager,
Canteen Stores Department,
Ministry of Defence,
Lucknow.

3. Union of India represented by
its Secretary, Ministry of Defence,
New Delhi.

..Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 5.2.97, the Tribunal
on the same day delivered the following:

O R D E R

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

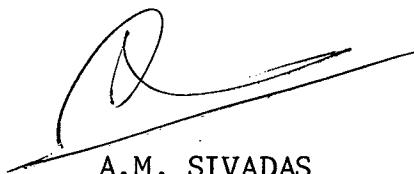
Applicant who is a Watchman in the Canteen Stores Department at Cochin has filed this application praying that the first respondent be directed to appoint the applicant as Watchman and for arrears of wages. When the matter came up for consideration today, it was submitted that by R1(A) dated 24.5.96, applicant had been appointed as Watchman and by MA1 an amount of Rs.64,947/- was also ordered to be paid to him. Learned counsel for applicant submits that he has a further grievance regarding leave entitlement.

2. We record the position as stated above and dispose of the application. If the applicant has any further grievance, he is

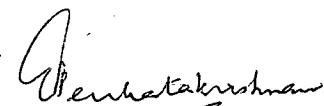
..2.

free to take it up with the appropriate authority. M.A. 1080/96
also stands disposed of. No costs.

Dated the 5th February, 1997.



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

kmn

LIST OF ANNEXURES

1. Annexure R1(A): True copy of the Appointment Order No.3/Pers/A-1/CC-156/PN 6068/2276 dated 24.5.1996 issued by the 1st Respondent in favour of the applicant.
2. Annexure MA-1: True copy of Letter No.6D/ES/PN.6068/55 dated 30.11.1996 of the First Respondent.

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